

## **Joint Director of Agriculture (in the Gujarat Agricultural Service) Recruitment Rules, 1987**

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## **Joint Director of Agriculture (in the Gujarat Agricultural Service) Recruitment Rules, 1987**

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, and in supersession of all the existing rules issued in this behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of the Joint Director of Agriculture, in the Gujarat Agricultural Service, Class-I, namely:

### **1. . :-**

These rules may be called the Joint Director of Agriculture (in the Gujarat Agricultural Service) Recruitment Rules, 1987.

### **2. . :-**

Appointment to the post of the Joint Director of Agriculture, in the Gujarat Agricultural Service, Class-I shall be made either:

(a) by promotion of a person of proved merit and efficiency from amongst the persons working in the cadre of Deputy Director of Agriculture or District Agricultural Officer in the Gujarat Agricultural Service, Class I and who possesses B.Sc. (Agri.) degree of a recognised university and who has put in about 7 year's service as Deputy Director of Agriculture or District Agricultural Officer and who has also passed the prescribed departmental examination; or

(b) by transfer on deputation of an officer from the Gujarat Administrative Service or the Gujarat Co-operative Service, or

(c) by direct selection

**3. . :-**

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

(a) not be more than 35 years of age;

(b) possess

(i) a Ph.d. degree in any branch of Agriculture of a recognised university and about 5 year's experience in Agricultural Research or Agricultural Education or agricultural extension Service or Soil Conservation or Agricultural Engineering or about 5 years combined experience in Agricultural Research, Agricultural Education, Agricultural extension Service, Soil Conservation and Agricultural Engineering; or

(ii) a Post Graduate degree with second class in any branch of Agriculture of a recognised University and about 7 year's experience in Agricultural Research or Agricultural Education or Agricultural Extension Service or Soil Conservation or Agricultural Engineering or about 7 year's combined experience in Agricultural Research, Agricultural Extension Service.

(c) adequate knowledge of Gujarati or Hindi or both:

Provided that the upper age limit may be relaxed in favour of a person who is already in the service of the Government of Gujarat in accordance with the provisions of the Gujarat Civil Services Classification and Recruitment (General) Rules, 1967, as amended from time to time.

**4. . :-**

A candidate appointed by direct selection shall be on probation for a period of two years.

**5. . :-**

The candidate appointed by direct selection shall be required to pass the department examination. If any, and an examination in Gujarati or Hindi or both in accordance with the rules prescribed in that behalf by the Government from time to time.

**6. . :-**

The candidate appointed either by promotion or by direct selection shall be required to undergo such training and pass such

examination as may be prescribed by the Government from time to time.

**7. . :-**

A candidate appointed by direct selection shall be required to furnish security and surety bonds in such forms and for such amount as may be prescribed by the Government from time to time.